

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3495
TO BE ANSWERED ON 13.03.2026**

HEALTH PROJECTS SANCTIONED UNDER PM-ABHIM

3495. SHRI G M HARISH BALAYOGI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of health infrastructure projects sanctioned under PM-ABHIM in Dr. B.R. Ambedkar Konaseema district in Andhra Pradesh since its inception, along with the present status and physical and financial progress, component-wise;
- (b) the amount of funds allocated, sanctioned, released and utilised for PM-ABHIM in the said district since its inception, year-wise;
- (c) the number of Critical Care Hospital Blocks, Integrated Public Health Laboratories, Block Public Health Units, Urban Health & Wellness Centres, CHCs and PHCs sanctioned, under construction and made operational in the said district;
- (d) the timelines prescribed for completion of ongoing PM-ABHIM projects in the said district and whether any delays have been reported, if so, the reasons therefor; and
- (e) whether any additional projects are under consideration for sanction in the said district under PM-ABHIM and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): Pradhan Mantri- Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs. 64,180 Crores for the scheme period (FY 2021-22 to FY 2025-26).

The scheme envisages a new generation of reforms to integrate and strengthen health service delivery and public health action including health research so that the communities are Atmanirbhar in managing such pandemics or health crisis. The measures under the scheme are aimed at strengthening health systems and institutions in order to provide a continuum of care at all levels, namely primary, secondary, and tertiary, as well as preparing health systems

to respond effectively to current and future pandemics and disasters.

Under CSS component of the scheme, administrative approvals have been accorded to the State of Andhra Pradesh, for five years (i.e. FY 2021-22 – FY 2025-26) for an amount of Rs 1118.80 Cr. for construction/ strengthening of 696 Building less-AAMs, 45 U-AAMs (HWCs), 26 IPHLs and 24 CCBs, as per proposal submitted by the State.

The details of Central Release and Expenditure under PM-ABHIM since inception to FY 2025-26 (up to 26.02.2026) is as under:

| Financial Year | Central Release (Rs. In Cr.) | Expenditure (Rs. In Cr.) |
|-----------------------|-------------------------------------|---------------------------------|
| 2021-22 | 584.04 | 29.08 |
| 2022-23 | 1,228.35 | 1,340.57 |
| 2023-24 | 1,805.77 | 2,840.60 |
| 2024-25 | 2,086.34 | 3,882.42 |
| 2025-26 | 1,774.72 | 1,736.05 |

Note:

- i. Central Release for the F.Y. 2025-26 is updated upto 26.02.2026 and is provisional.
- ii. The above releases relate to Central Govt. Grants & do not include State share contribution.
- iii. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.

As per the information provided by the State, one IPHL at Area Hospital, Ramachandrapuram and 9 Building-less AAMs have been sanctioned in Konaseema district, Andhra Pradesh.

The State has further informed that, as per the SNA-SPARSH model, releases and expenditures have been aligned with the sanctioned provisions. Based on the progress of works and submission of bills, an expenditure of ₹79.26 lakh has been incurred out of the total sanctioned amount of ₹125.00 lakh. This expenditure pertains to civil works and procurement of equipment for the Integrated Public Health Laboratory at Area Hospital, Ramachandrapuram, Dr. B.R. Ambedkar Konaseema District, as of the reporting date.

Under the 15th Finance Commission Health Grants, a total of 14 Block Public Health Units (BPHUs) and 2 Primary Health Centres (PHCs) have been sanctioned for Dr. B. R. Ambedkar Konaseema District.
